

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 233**  
**CP-164/97/ND/2020**

**IN THE MATTER OF:**

**Sh. B. N. Mehta** ... **Applicant/Petitioner**

**Versus**

**M/s. PGT Components Limited.** ... **Respondent**

**Under Section: 97(1)**

**Order delivered on 10.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** None

**ORDER**

Renotify this case on 24.02.2021



**T.S. Singh**  
**(Court Officer)**